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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CM(M) 1177/2019 & CM APPLs. 35531/2019, 22900/2023

CHANDEEP SINGH & ANR Petitioner

Through: Mr. Harkirat Singh, Advocate.

versus

VIRENDER KUMAR BHUSSRY & ANR Respondent

Through: Mr. Kshitij Sharda, Advocate for R-1.

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER 18.07.2023

% 18.07.202

List before another Bench on 04.08.2023, subject to orders of Hon'ble the Chief Justice.

MANMEET PRITAM SINGH ARORA, J

JULY 18, 2023/msh

Click here to check corrigendum, if any